

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL


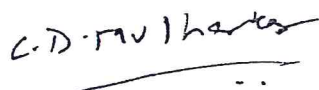
PETITION NUMBER : TCP/4/2016

NAME OF THE TRANSFEROR : LAMMERTZ INDUSTRIENDEL GMBH

NAME OF THE TRANSFERRE : ALTEK LAMMERTZ NEEDLES LTD +3

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	C. PRASANNA VENKATISH	Counsel for Respondent	
2.	C.D. MULHERKAR	Counsel for Petitioner	

ORDER

Counsel representing both the parties are present. Counsel for respondent sought time for making fresh terms in relation to the settlement. Time extended at request with a direction to put forth the said proposal to the other side in advance to enable them to reply on the next date of hearing. Put up on 27.09.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)

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